

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 29<sup>th</sup> April, 2024, 10:30 A.M.**

CP (IB) No. 23/CB/2023, IVN. PET. (IB) No. 2/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Ispat Corp Ltd. -Vs- Balasore Alloy Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Joy Saha, Sr. Adv.  
Ms. Tanvi Luhariwal, Adv.  
Mr. B. Panigrahi, Adv.  
Mr. Subham Sharma, Adv.  
Mr. Ritvik Kulkarni, Adv.

For Respondent (s)

Mr. Sandeep S. Ladda, Adv.  
Mr. Adnan Ansari, Adv.

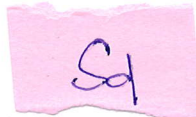
**ORDER**

**IVN. PET. (IB) No. 2/CB/2024:**

Ld. Senior Counsel Mr. Joy Saha appears for the Intervenor/Applicant. Ld. Counsel Mr. B. Panigrahi appears for the Financial Creditor. Ld. Counsel Mr. Sandeep S. Ladda appears for the respondent/Corporate Debtor. The counsel for Financial Creditor submitted that the senior counsel Mr. Ratnanko Banerji appearing in this matter legs before High Court and sought an adjournment. The counsel for the Financial Creditor submits that he has already filed an amendment application, which is already numbered as IA(IB) No. 107/CB/2024 but it is not listed today. Registry is directed to verify it and list the said IA on the next date of hearing. Matter adjourned to 01.07.2024.

**CP (IB) No. 23/CB/2023**

Both sides counsel present. List the matter on 01.07.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**